

as there is no scarcity of drinking water.

(b) Does not arise.

Foreign Exchange Earnings of Indian Shipping

384. Shri D. C. Sharma: Will the Minister of Finance be pleased to state the total amount of foreign exchange earned by the Indian shipping during 1957 and 1958 (separately)?

The Minister of Finance (Shri Morarji Desai): The gross receipts of the principal Indian shipping companies operating in the overseas and adjacent trades during the year 1957 amounted to Rs 23.92 lakhs. Figures are not available of net earnings of foreign exchange after setting off all expenditure in foreign exchange incurred by these shipping companies. Data for the year 1958 are not yet available.

Committees and Commissions under the Ministry of Education

385. { Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of Education be pleased to lay a statement on the Table showing.

(a) the names of Commissions and Committees which worked under the Ministry of Education during the period from the 1st August, 1958 to the 31st January, 1959; and

(b) the work done by each Committee?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix I, annexure No 101]

Geological Survey of Kashmir

386. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the reports of the Geological Survey of Kashmir conducted in 1957-58 have been examined; and

(b) if so, action taken in the matter?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Six reports on mineral investigations carried out by Geological Survey of India during 1957-58 have been drawn up. Out of these three have been examined and the balance three are being scrutinised in the Geological Survey of India.

(b) As a result of these investigations further intensive work is proposed to be undertaken during the field season 1958-59 with reference to the following:

(i) Limestone in Riasi area;

(ii) Coal in the Jangalgali and Kalakot areas.

(iii) Gypsum deposits in Ramban and Assar areas, Doda district.

(iv) Various non-ferrous metal ores e.g., copper, lead, zinc etc in Riasi and Ramsu areas

Copying Department, Delhi

387. Shri Sarju Pandey: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 2738 on the 24th September, 1958 and state:

(a) whether Government have determined the strength of the staff in the Copying Department, Delhi, and

(b) the number of additional temporary staff appointed to dispose of the arrears?

The Minister of Home Affairs (Shri G. B. Pant): (a) Not yet. The question is expected to be decided on the basis of volume of work after the existing Copying Department has been separated into two branches for the Civil and Criminal Courts

(b) No additional temporary staff has been appointed to dispose of the arrears, but a special drive was organised in September last to clear the pending arrears, in which the services of 250 extra clerks, drawn from the